

Cancellation of Recovery certificate no. 6273 of 2023 against Kartik Clothing and Fabrics Pvt. Ltd (PAN: AAHCA7831P) in the matter of Excel Castronics Limited

Whereas the Recovery Certificate No. **6273 of 2023** dated **February 28, 2023** was drawn against **Kartik Clothing and Fabrics Pvt. Ltd (PAN: AAHCA7831P)** for sum of Rs. 3,62,34,423/- (Rupees Three Crore Sixty-Two Lakhs Thirty-Four Thousands Four Hundred Twenty-Three Only) along with further interest, all costs, charges and expenses incurred for non-payment of disgorged amount as directed by Whole Time Member vide Order WTM/MB/IVD/ID11/13672/2021-22 dated October 01, 2021 in the matter of Excel Castronics Limited.

The aforesaid order dated October 01, 2021 was challenged before the Hon'ble Securities Appellate Tribunal ("SAT"). Hon'ble SAT vide order dated June 23, 2026 has allowed the appeal.

In view of the above, in exercise of powers under sub-section (1) of Section 28A of the Securities and Exchange Board of India Act, 1992; read with Section 224 of the Income-tax Act, 1961, the **Recovery Certificate No. 6273 of 2023** dated **February 28, 2023** drawn against **Kartik Clothing and Fabrics Pvt. Ltd (PAN: AAHCA7831P)** stands cancelled.

Given under my hand and seal at Ahmedabad this **2nd day of July, 2026**



Signed

RECOVERY OFFICER

बलबीर सिंह / BALBIR SINGH
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
पश्चिमी प्रादेशिक कार्यालय / Western Regional Office
अहमदाबाद / Ahmedabad